

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:5184  
ANSWERED ON:14.08.2014  
RUB ROB  
Raj Dr. Udit

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether Railways propose to construct a Road Under Bridge at Sukhi Nahar, Sharada Vats Enclave and a Road Over Bridge or Road Under Bridge at Pratap Vihar for public convenience;
- (b) if so, the details thereof and the steps taken by the Railways in this regard; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (c): Railway has already requested State Government/Local Authority to submit formal proposal for sanction of Road Over Bridge (ROB)/Road Under Bridge (RUB) in lieu of level crossing 12spl. at km 16/7-8 at Pratap Vihar, Ward No.33 of North Delhi Municipal Corporation. The State Government has not responded so far.

As regards ROB/RUB at Sharda Vats Enclave/Sukhi Nahar area, it can be constructed on deposit term basis, provided the State Government agrees to bear the complete cost of construction and maintenance subject to their feasibility at mutually agreed locations. No proposal has been received so far in this regard.